277 W. B. Appro.

MR. SPEAKER : The question is :

"That this House approves the continuance in force of the Proclamation dated the 19th March, 1970, in respect of West Bengal, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 1st day of April, 1971."

The motion was adopted.

18.37 hrs.

WEST BENGAL APPROPRIATION (VOTE ON ACCOUNT) BILL*, 1971

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): Sir, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolida ed Fund of the State of West Bengal for the services of a part of the financial year 1971-72."

MR. SPEAKER : The question is ;

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of West Bengal for the services of a part of the financial year 1971-72."

The motion was adopted.

SHRI VIDYA CHARAN SHUKLA : I introducet the Bill.

I beg to move t:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of West Bengal for the services of a part of the financial year 1971-72, be taken into consideration." MR. SPEAKER : The question is :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of West Bengal for the services of a part of the financial year 1971-72, be taken into consideration."

The motion was adopted.

MR. SPEAKER : The question is :

"That clauses 2, 3, the Schedule, clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2, 3, the Schedule, clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI VIDYA CHARAN SHUKLA : I beg to move :

"That the Bill be passed."

SHRI JYOTIRMOY BASU : I just want to say a few words ; I have sent a chit to you. We have come all the way travelling 1,000 miles.

MR. SPEAKER: No please. I am sorry. All of us have come all the way.

SHRI VIDYA CHARAN SHUKLA: If the convention is broken, there will be no limit to it.

SHRI JYOTIRMOY BASU: There is no such convention. Why should the Minister insist like that? I just want two minutes.

MR. SPEAKER: I am sorry. When guillotine period is on, even half a minute is not allowed. Otherwise it is very difficult. I am so sorry.

*Published in Gazette of India Extraordinary, Part II, section 2, dated 29.3.71. †Introduced/moved with the recommendation of the President. [Mr. Speaker]

Now, the question is :

"That the Bill be passed."

The motion was adopted.

WEST BENGAL APPROPRIATION BILL*, 1971

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of West Bengal for the services of the financial year 1970-71.

MR. SPEAKER : The question is .

"That leave be granted to introduce a Bill to authorise payment and oppropriation of certain further sums from and out of the Consolidated Fund of the State of West Bengal for the services of the financial year 1970-71."

The motion was adopted.

SHRI VIDYA CHARAN SHUKLA Sir, I introducet the Bill.

Sir, 1 beg 'o movet :

"That the Bill authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of West Bengal for the services of the financial year 1970-71, be taken into consideration."

MR. SPEAKER : The question is :

"That the Bill authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of West Bengal for the services of the financial year 1970-71, be taken into consideration."

The motion was adopted

MR. SPEAKER : The question is :

"That clauses 2, 3, the Schedule, clause 1, the Exacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2, 3, the Schedule, clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI VIDYA CHARAN SHUKLA: I beg to move :

"That the Bill be passed."

MR. SPI AKER : The question is :

"That the Bill be passed "

The motion was adopted.

MR SPEAKER: There is one lattle thing left before we proceed to discuss the President's Address tomorrow. Do you want to finish that also today? That is about imports and exports.

AN HON. MEMBER : No.

MR. SPEAKER : That is all right-no question of imports and exports.

SHRI JYOTIRMOY BASU: It that being taken up tomorrow?

MR. SPEAKER : If you are willing, I will take it up just now.

Secretary to report Message from Rajya Sabha.

18 43 hrs.

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :--

*Published in Gazette of II.dia Extraordinary, Part II, section 2, dated 29-3-71. †Introduced/Moved with the recommendation of the President.